

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 232
105(ND)2017

IN THE MATTER OF:

Mr. Gobinder Singh Chopra & Ors.

...

Applicant/Petitioner

Vs.

M/s. Mr. Preminder Singh & Ors.

...

Respondent

Under Section: 241-242

Order delivered on 18.08.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Nikhil Parikshith for Petitioners, Mr. Ritin Rai Senior Advocate with Aabhas Kshetrapal and Ms. Monika Phartyal for Respondents

ORDER

Renotify this case on 22.09.2021


(T.S. SINGH)
COURT OFFICER